



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.93/BB/17	-	Admission	Rule 6(2) of IB	Riddhi Siddhi Gluco Biols Ltd Vs West Coast Paper Mills Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V. J. Achalanand [9880187470]	Advocate for Respondent	
2.	SATYAJIT P. JOHN SPT Legal	Advocate for petitioner.	

Counsel for petitioner is present. He requested time to comply the objections raised by the Registry. Counsel for respondent is present. He has filed memo undertaking to file vakalat for the respondent.

List it on 10.10.2017.


MEMBER (J)